

Agreement between Uttar Pradesh and Madhya Pradesh Regarding the canal Project in Banda

2528. SHRI RAM SAJIWAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether an agreement had been reached in 1977 between the then Chief Ministers of Uttar Pradesh and Madhya Pradesh regarding the proposed Canal project in Banda district of Uttar Pradesh;

(b) if so, whether sufficient water is not made available to Uttar Pradesh for the construction of Dam in accordance with the agreement and therefore construction of dam is not being taken up;

(c) whether Government propose to ask both the State Governments to reconsider the terms of the agreement to ensure the construction of the Dam;

(d) whether a new agreement is likely to be reached superseding the 1977 agreement in order to make available sufficient water for the construction of the Dam; and

(e) if so, the time by which this is likely to occur?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) In January 1977, a bilateral agreement was reached regarding Paisuni Canal Project.

(b) The project formulated by the State Government was not in conformity with the agreement.

(c) and (d). The State Government was requested in 1982 to enter into a fresh agreement with Madhya Pradesh Government. The project report was returned to the State Government in August, 1986 to modify it accordingly.

(e) Modified project report has not been received at the Centre.

[English]

Expenditure on arrangements for Republic Day Parades

2529. PROF. K.V. THOMAS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the expenditure incurred by the Central Public Works Department for arrangements made in connection with the Republic Day Parades during the last three years, year-wise; and

(b) whether contract for this job is awarded to private firms on the basis of tenders or by negotiations?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The expenditure incurred during the last three years was as under:—

1987-88	Rs. 58,07,662/-
1988-89	Rs. 69,69,159/-
1989-90	Rs. 54,89,013/-

(b) These works are carried out partly departmentally and partly through the con-

tractors, specialised in the job on the basis of call of tenders.